

# LOK SABHA

## BULLETIN – PART I

(Brief Record of Proceedings)

Tuesday, December 3, 2024/Agrahayana 12, 1946 (Saka)

No. 28

### 11.00 A.M

#### 1. Starred Questions

Starred Question Nos.101, 102 (108 clubbed with 102), 103 and 104 were orally answered. Replies to Starred Question Nos.105, 106, 107 and 109 - 120 were laid on the Table.

#### 2. Unstarred Questions

Replies to Unstarred Question Nos. 1151 – 1380 were laid on the Table.

### 12.00 Noon

#### 3. Papers laid on the Table

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) on behalf of Minister of State in the Ministry of Commerce and Industry; and Minister of State in the Ministry of Electronics and Information Technology (Shri Jitin Prasada) laid on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2023-2024.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, Ballabgarh, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cement and Building Materials, Ballabgarh, for the year 2023-2024.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Design, Ahmedabad, for the year 2023-2024.
- (4) A copy of the Explosives (Amendment) Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.633(E) in Gazette of India dated 14<sup>th</sup> October, 2024 under sub-section (8) of Section 18 of the Explosives Act, 1884.
- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 19 of the Foreign Trade (Development and Regulation) Act, 1992:-
  - (i) S.O.3027(E) published in Gazette of India dated 29<sup>th</sup> July, 2024, regarding amendment in Export policy of Export of Non-Basmati White Rice under ITC(HS) code 10063090 to Namibia through National Cooperative Exports Limited (NCEL).
  - (ii) S.O.3069(E) published in Gazette of India dated 1<sup>st</sup> August, 2024, regarding Inclusion of Kandla and Vishakhapatnam Sea ports for Export of Essential Commodities to Maldives during FY 2024-25.
  - (iii) S.O.3503(E) published in Gazette of India dated 20<sup>th</sup> August, 2024, regarding amendment in Export policy of De-Oiled Rice Bran.
  - (iv) S.O.3509(E) published in Gazette of India dated 20<sup>th</sup> August, 2024, regarding Export of Non-Basmati White Rice under ITC(HS) 10063090 to Malaysia through National Cooperative Exports Limited (NCEL).
  - (v) S.O.3746(E) published in Gazette of India dated 3<sup>rd</sup> September, 2024, regarding SCOMET Updates 2024 – Amendment in Appendix 3 (SCOMET items) to Schedule – 2 of ITC (HS) Classification of Export and Import Items, 2018.

- (vi) S.O.3764(E) published in Gazette of India dated 3<sup>rd</sup> September, 2024, regarding Export of Red Sanders wood by Forest, Environment & Climate Change Department, Government of Odisha – Extension of time.
- (vii) S.O.3797(E) published in Gazette of India dated 4<sup>th</sup> September, 2024, regarding Amendment in Import Policy condition for Raw Pet Coke and Calcined Pet Coke under Chapter 27 of Schedule-I (Import Policy) of ITC (HS)-2022-reg.
- (viii) S.O.3946(E) published in Gazette of India dated 14<sup>th</sup> September, 2024, regarding Extension in Import Period for Yellow Peas under ITC(HS) Code 07131010 of Chapter 07 of ITC (HS) 2022, Schedule – I (Import Policy).
- (ix) S.O.3947(E) published in Gazette of India dated 14<sup>th</sup> September, 2024, regarding Amendment in Export policy Conditions of Onions.
- (x) S.O.3960(E) published in Gazette of India dated 18<sup>th</sup> September, 2024, regarding Amendment in Import Policy Conditions under ITC (HS) 08028010 of Chapter 08 of ITC (HS) 2022, Schedule – I (Import Policy).
- (xi) S.O.4260(E) published in Gazette of India dated 30<sup>th</sup> September, 2024, regarding Amendment in Export Policy of Non-Basmati White Rice under HS code 1006 30 90.
- (xii) S.O.4867(E) published in Gazette of India dated 11<sup>th</sup> November, 2024, regarding Extension of RoDTEP scheme for exports made from DTA Units and AA/EOU/SEZ Units.
- (xiii) S.O.4541(E) published in Gazette of India dated 16<sup>th</sup> October, 2024, regarding Imposition of Minimum Import Price on Synthetic Knitted Fabrics up to 31<sup>st</sup> December 2024.
- (xiv) S.O.4555(E) published in Gazette of India dated 17<sup>th</sup> October, 2024, regarding Streamlining of Halal Certification Process for Meat and Meat Products.
- (xv) S.O.4549(E) published in Gazette of India dated 16<sup>th</sup> October, 2024, regarding Amendment in Export Policy conditions of Cough Syrup under Chapter 30 of Schedule-II (Export Policy) of ITC (HS) 2022.

- (xvi) S.O.4542(E) published in Gazette of India dated 16<sup>th</sup> October, 2024, regarding Amendment in import policy of parts of lighter covered under CTH 9613 of Chapter 96 of Schedule – I (Import Policy) of ITC (HS) 2022.
- (xvii) S.O.4641(E) published in Gazette of India dated 23<sup>rd</sup> October, 2024, regarding Amendment in Export Policy of Non-Basmati Rice under HS code 10063090.
- (xviii) S.O.4643(E) published in Gazette of India dated 23<sup>rd</sup> October, 2024, regarding Procedure for export of sesame seeds to the United States of America (USA).
- (xix) S.O.4712(E) published in Gazette of India dated 29<sup>th</sup> October, 2024, regarding Alignment of RoDTEP schedule consequent to changes in the First Schedule of Customs Tariff Act w.e.f. 01.10.2024.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Visakhapatnam Special Economic Zone Authority, Visakhapatnam, for the year 2023-2024, alongwith audited Accounts.
- (ii) A copy of the Annual Report (Hindi and English versions) of the Cochin Special Economic Zone Authority, Cochin, for the year 2023-2024, alongwith audited Accounts.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Special Economic Zone Authority, Visakhapatnam and Cochin Special Economic Zone Authority, Cochin, for the year 2023-2024.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Services Export Promotion Council, New Delhi for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Services Export Promotion Council, New Delhi, for the year 2023-2024.

- (8) A copy each of the following papers (Hindi and English versions) under sub-Section 1(b) of Section 394 of the Companies Act, 2013:-
- (i) A copy of the Review by the Government of the working of the Government EMarketplace, New Delhi, for the year 2023-2024
  - (ii) Annual Report of the Government EMarketplace, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Kandla Special Economic Zone Authority, Gandhidham, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Annual Report (Hindi and English versions) of the Falta Special Economic Zone Authority, Falta, for the year 2023-2024, alongwith Audited Accounts.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kandla Special Economic Zone Authority, Gandhidham and Falta Special Economic Zone Authority, Falta, for the year 2023-2024.

The Minister of State in the Ministry of Agriculture and Farmers Welfare (Shri Ram Nath Thakur) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) Section 4D of the Destructive Insects and Pests Act, 1914:-
- (i) The Plant Quarantine (Regulation of Import into India) (Eighth Amendment) Order, 2024 published in Notification No. S.O. 2221(E) in Gazette of India dated 10<sup>th</sup> June, 2024.
  - (ii) The Plant Quarantine (Regulation of Import into India) (Tenth Amendment) Order, 2024 published in Notification No. S.O. 2914(E) in Gazette of India dated 23<sup>rd</sup> July, 2024.
  - (iii) The Plant Quarantine (Regulation of Import into India) (Eleventh Amendment) Order, 2024 published in Notification No. S.O. 2986(E) in Gazette of India dated 26<sup>th</sup> July, 2024.

- (iv) The Plant Quarantine (Regulation of Import into India) (Twelfth Amendment) Order, 2024 published in Notification No. S.O. 3551(E) in Gazette of India dated 22<sup>nd</sup> August, 2024.
  - (v) The Plant Quarantine (Regulation of Import into India) (Thirteenth Amendment) Order, 2024 published in Notification No. S.O. 3890(E) in Gazette of India dated 11<sup>th</sup> September, 2024.
  - (vi) The Plant Quarantine (Regulation of Import into India) (Fourteenth Amendment) Order, 2024 published in Notification No. S.O. 4261(E) in Gazette of India dated 30<sup>th</sup> September, 2024.
- (2) A copy of the following Notifications (Hindi and English versions) issued under of Section 3 of the Essential Commodities Act, 1955:-
- (i) S.O. 3723(E) published in Gazette of India dated 2<sup>nd</sup> September, 2024, authorizing the manufactures of Fermented Organic Manure and Liquid Manure, mentioned therein, to sell in bulk directly to farmers for a period of three years from the date of publication of the notification.
  - (ii) The Fertilizer (Inorganic, Organic or Mixed) (Control) (Fourth Amendment Order, 2024 published in Notification No. S.O.3922(E) in Gazette of India dated 12<sup>th</sup> September, 2024.
- (3)
- (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cold-chain Development, Gurugram, for the year 2023-2024, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Cold-chain Development, Gurugram, for the year 2023-2024.

The Minister of State in the Ministry of Home Affairs (Shri Nityanand Rai) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-Section (3) of Section 18 of the Central Reserve Police Force Act, 1949:-
  - (i) The Ministry of Home Affairs, Central Reserve Police Force, Assistant Commandant (Pharmacist), Group 'A' post, Recruitment Rules, 2024 published in Notification No. G.S.R.634(E) published in Gazette of India dated 14<sup>th</sup> October, 2024.
  - (ii) The Central Reserve Police Force, Tradesmen Cadre, Group 'C' Band posts Recruitment Rules, 2024 published in Notification No. G.S.R.535(E) in Gazette of India dated 4<sup>th</sup> September, 2024.
  - (iii) The Ministry of Home Affairs, Central Reserve Police Force, Ministerial Cadre, Head Constable (Daftry), Head Constable (Peon), Head Constable (Farash) and Head Constable (Safai Karamchari Ministerial), Group 'C' Posts Recruitment Rules, 2024 published in Notification No. G.S.R.597(E) in Gazette of India dated 27<sup>th</sup> September, 2024.
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-Section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992:-
  - (i) The Ministry of Home Affairs, Indo-Tibetan Border Police Force, Assistant Commandant (Assistant Nursing Superintendent) (Group 'A' Post) Recruitment Rules, 2024, published in Notification No. G.S.R.282(E) in Gazette of India dated 17<sup>th</sup> May, 2024.
  - (ii) The Indo-Tibetan Boarder Police Force, Para-Medical Cadre (Group 'B' Posts) Recruitment Rules, 2023, published in Notification No. G.S.R.521(E) in Gazette of India dated 18<sup>th</sup> July, 2023.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No 2 (ii) above.
- (4) A copy each of the following papers (Hindi and English versions) under sub-Section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Statement regarding review by the Government of the working of the Chandigarh Industrial & Tourism Development Corporation Limited, Chandigarh, for the year 2021-2022.
- (ii) Annual Report of the Chandigarh Industrial & Tourism Development Corporation Limited, Chandigarh, for the year 2021-2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the Delhi Police Housing Corporation Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Delhi Police Housing Corporation Limited, New Delhi, for the year 2023-2024 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. 4 (a) above.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Disaster Management Authority, New Delhi, for the year 2023-2024.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Disaster Management Authority, New Delhi, for the year 2023-2024.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Disaster Management, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Disaster Management, New Delhi, for the year 2023-2024.
- (8) A copy each of the following Notifications (Hindi and English versions) under article 309 of the Constitution:-
  - (i) The Ministry of Home Affairs, National Fire Service College, Nagpur, Foreman (Group 'C' Post) Recruitment Rules, 2024 published in Notification No. G.S.R.130 in Gazette of India dated 5<sup>th</sup> October, 2024.



- (ii) The Ministry of Home Affairs, National Fire Service College, Nagpur, Fire Engine Driver-cum-Operator (Group 'C' Post) Recruitment Rules, 2024, published in Notification No. G.S.R.131 in Gazette of India dated 5<sup>th</sup> October, 2024.
  - (iii) The Ministry of Home Affairs, National Fire Service College, Nagpur, Fire and Rescue Operator (Group 'C' Post) Recruitment Rules, published in Notification No. G.S.R.159 in weekly Gazette of India dated 9<sup>th</sup> November, 2024.
  - (iv) The Ministry of Home Affairs, National Fire Service College, Nagpur, Mechanic (Group 'C' Post) Recruitment Rules, 2024, published in Notification No. G.S.R.160 in weekly Gazette of India dated 9<sup>th</sup> November, 2024.
- (9) A copy of the Notification No. S.O.4391(E) (Hindi and English versions) published in Gazette of India dated 10<sup>th</sup> October, 2024, regarding addition of name of Hizb-Ut-Tahrir (HuT) in the First Schedule of the Unlawful Activities (Prevention) Act, 1967 under sub-section (5) of Section 35 of the said Act.

The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution; and Minister of State in the Ministry of Social Justice and Empowerment (Shri B.L. Verma) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the People Advanced in Social Services (PASS), Churachandpur, Manipur, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the People Advanced in Social Services (PASS), Churachandpur, Manipur, for the year 2023-2024.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Type Writing Institution and Rural Development Service, Thoubal, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Type Writing Institution and Rural Development Service, Thoubal, for the year 2023-2024.

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Kangchup Area Tribal Women Society, Manipur, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kangchup Area Tribal Women Society, Manipur, for the year 2023-2024.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Vocational Rehabilitation Training Centre for Blind, Ludhiana, Punjab for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vocational Rehabilitation Training Centre for Blind, Ludhiana, Punjab, for the year 2023-2024.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Ambuja Cement Foundation, Rupnagar, Punjab, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ambuja Cement Foundation, Rupnagar, Punjab, for the year 2023-2024.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Pathway Centre for Rehabilitation and Education of Intellectual Disabled, Chennai, Tamil Nadu, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pathway Centre for Rehabilitation and Education of Intellectual Disabled, Chennai, Tamil Nadu, for the year 2023-2024.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Ayodhya Charitable Trust, Pune, Maharashtra, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ayodhya Charitable Trust, Pune, Maharashtra, for the year 2023-2024.

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Shree Ramana Maharishi Academy for the Blind, Bengaluru, Karnataka, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shree Ramana Maharishi Academy for the Blind, Bengaluru, Karnataka, for the year 2023-2024.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Union Learning Training and Reformative Activities, Khordha, Odisha, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Union Learning Training and Reformative Activities, Khordha, Odisha, for the year 2023-2024.
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Association for Social Reconstructive Activities (ASRA), Cuttack, Odisha, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Association for Social Reconstructive Activities (ASRA), Cuttack, Odisha, for the year 2023-2024.
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Kabi Narasingh Math Blind & Deaf, School, Ganjam, Odisha, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kabi Narasingh Math Blind & Deaf, School, Ganjam, Odisha, for the year 2023-2024.
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Environmental Development and Voluntary Action (SEVA), Nayagarh, Odisha, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Society for Environmental Development and Voluntary Action (SEVA), Nayagarh, Odisha, for the year 2023-2024.

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the All India Women's Conference, Berhampur, Odisha, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the the All India Women's Conference, Berhampur, Odisha, for the year 2023-2024.
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for the Handicapped and Backward People, Kolkata, West Bengal, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for the Handicapped and Backward People, Kolkata, West Bengal, for the year 2023-2024.
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the SHELTER (Society for Help, Education, Love, Training and Employment for the Retarded, Hooghly, West Bengal, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the SHELTER (Society for Help, Education, Love, Training and Employment for the Retarded, Hooghly, West Bengal, for the year 2023-2024.
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Ramakrishna Mission Blind Boys' Academy, Narendrapur, Kolkata, West Bengal, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ramakrishna Mission Blind Boys' Academy, Narendrapur, Kolkata, West Bengal, for the year 2023-2024.
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Rehabilitation & Research Centre, Rourkela, Odisha, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Rehabilitation & Research Centre, Rourkela, Odisha, for the year 2023-2024.
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Gurukul Spastic Society, Jaipur, Rajasthan, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gurukul Spastic Society, Jaipur, Rajasthan, for the year 2023-2024.
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Spurthy Welfare Society, Prakasam District, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spurthy Welfare Society, Prakasam District, Andhra Pradesh, for the year 2023-2024.
- (20) (i) A copy of the Annual Report (Hindi and English versions) of the St. Francis School for the Hearing Impaired, Thakurganj, Lucknow, Uttar Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the St. Francis School for the Hearing Impaired, Thakurganj, Lucknow, Uttar Pradesh, for the year 2023-2024.
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Sunlight Educational Society, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sunlight Educational Society, Andhra Pradesh, for the year 2023-2024.
- (22) (i) A copy of the Annual Report (Hindi and English versions) of the LEBENSHILFE, Visakhapatnam, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the LEBENSHILFE, Visakhapatnam, Andhra Pradesh, for the year 2023-2024.
- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Voluntary Organization of Rural Development Society (VORDS), Kurnool, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Voluntary Organization of Rural Development Society (VORDS), Kurnool, Andhra Pradesh, for the year 2023-2024.
- (24) (i) A copy of the Annual Report (Hindi and English versions) of the Siri Institute for the Mentally Handicapped, Kakinada, East Godavari District, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Siri Institute for the Mentally Handicapped Kakinada, East Godavari District, Andhra Pradesh, for the year 2023-2024.
- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Swarna Swayam Krushi of Society, Kandukur, Nellore District, Andhra Pradesh, for the year 2023-2024, alongwith Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Swarna Swayam Krushi of Society, Kandukur, Nellore District, Andhra Pradesh, for the year 2023-2024.
- (26) (i) A copy of the Annual Report (Hindi and English versions) of the Santhivardhana Ministries, East Godavari, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Santhivardhana Ministries, East Godavari, Andhra Pradesh, for the year 2023-2024.
- (27) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Yuvajana Seva Sangham, Tirupathi, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Yuvajana Seva Sangham, Tirupathi, Andhra Pradesh, for the year 2023-2024.
- (28) (i) A copy of the Annual Report (Hindi and English versions) of the Sathya Integrated Rural Education and Economic Development Society (SIREEDS), Chittoor, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sathya Integrated Rural Education and Economic Development Society (SIREEDS), Chittoor, Andhra Pradesh, for the year 2023-2024.
- (29) (i) A copy of the Annual Report (Hindi and English versions) of the S.K.R. Pupils Welfare Society, Prakasam District, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the S.K.R. Pupils Welfare Society, Prakasam District, Andhra Pradesh, for the year 2023-2024.
- (30) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Seva Samithi, Tirupathi, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Seva Samithi, Tirupathi, Andhra Pradesh, for the year 2023-2024.
- (31) (i) A copy of the Annual Report (Hindi and English versions) of the St. Ann's Manovikas Kendra run by St. Ann's Social Service Society, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the St. Ann's Manovikas Kendra run by St. Ann's Social Service Society, Andhra Pradesh, for the year 2023-2024.

- (32) (i) A copy of the Annual Report (Hindi and English versions) of the Bhagirath Sewa Sansthan, Ghaziabad, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bhagirath Sewa Sansthan, Ghaziabad, for the year 2023-2024.
- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Akhil Bhartiya Viklang Kalyan Samiti, Ayodhya, Uttar Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Akhil Bhartiya Viklang Kalyan Samiti, Ayodhya, Uttar Pradesh, for the year 2023-2024.
- (34) (i) A copy of the Annual Report (Hindi and English versions) of the Society of Khrist Jyoti (Nav Vani School for the Deaf) for the year 2023-2024, Varanasi, Uttar Pradesh, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Society of Khrist Jyoti (Nav Vani School for the Deaf), Varanasi, Uttar Pradesh, for the year 2023-2024.
- (35) (i) A copy of the Annual Report (Hindi and English versions) of the Anand Training Charitable Society, Ghaziabad, Uttar Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Anand Training Charitable Society, Ghaziabad, Uttar Pradesh, for the year 2023-2024.
- (36) (i) A copy of the Annual Report (Hindi and English versions) of the Vrindavan Shiksha Evam Jan Kalyan Smiti, Sarsawan, Kaushambi, Uttar Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vrindavan Shiksha Evam Jan Kalyan Smiti, Sarsawan, Kaushambi, Uttar Pradesh, for the year 2023-2024.



- (37) (i) A copy of the Annual Report (Hindi and English versions) of the Handicapped Development Council, Agra, Uttar Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Handicapped Development Council, Agra, Uttar Pradesh, for the year 2023-2024.
- (38) (i) A copy of the Annual Report (Hindi and English versions) of the Deaf and Dumb School, Meerut Cantt., Uttar Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Deaf and Dumb School, Meerut Cantt., Uttar Pradesh, for the year 2023-2024.
- (39) (i) A copy of the Annual Report (Hindi and English versions) of the Uttar Pradesh Mook Badhir Vidyalaya, Praygraj, Uttar Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Uttar Pradesh Mook Badhir Vidyalaya, Praygraj, Uttar Pradesh, for the year 2023-2024.
- (40) (i) A copy of the Annual Report (Hindi and English versions) of the Chetna, Aliganj, Uttar Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chetna, Aliganj, Uttar Pradesh, for the year 2023-2024.
- (41) (i) A copy of the Annual Report (Hindi and English versions) of the Aathmeeya Manasika Vikasa Kendram, Telangana, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aathmeeya Manasika Vikasa Kendram, Telangana, for the year 2023-2024.

- (42) (i) A copy of the Annual Report (Hindi and English versions) of the Andhra Pradesh State Forum for Economically Weaker Sections, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Andhra Pradesh State Forum for Economically Weaker Sections, Andhra Pradesh, for the year 2023-2024.
- (43) (i) A copy of the Annual Report (Hindi and English versions) of the Shanthiniketan Residential Institution for Mentally Handicapped Children, Telengana, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shanthiniketan Residential Institution for Mentally Handicapped Children, Telengana, for the year 2023-2024.
- (44) (i) A copy of the Annual Report (Hindi and English versions) of the Anuraag Human Services, Hyderabad, Telengana, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Anuraag Human Services, Hyderabad, Telengana, for the year 2023-2024.
- (45) (i) A copy of the Annual Report (Hindi and English versions) of the ECO-CLUB, Brahma Institute for the Mentally Handicapped, Mahabubnagar District, Telengana, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ECO-CLUB, Brahma Institute for the Mentally Handicapped, Mahabubnagar District, Telengana, for the year 2023-2024.
- (46) (i) A copy of the Annual Report (Hindi and English versions) of the Durgabai Deshmukh Vocational Training & Rehabilitation Centre (Andhra Mahila Sabha), Hyderabad, Telengana, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Durgabai Deshmukh Vocational Training & Rehabilitation Centre (Andhra Mahila Sabha), Hyderabad, Telangana, for the year 2023-2024.
- (47) (i) A copy of the Annual Report (Hindi and English versions) of the Child Guidance Centre, Hyderabad, Telangana, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Child Guidance Centre, Hyderabad, Telangana, for the year 2023-2024.
- (48) (i) A copy of the Annual Report (Hindi and English versions) of the Sadhana Society for the Mentally Handicapped, Hyderabad, Telangana, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sadhana Society for the Mentally Handicapped, Hyderabad, Telangana, for the year 2023-2024.
- (49) (i) A copy of the Annual Report (Hindi and English versions) of the People with Hearing Impaired Network (PHIN), Hyderabad, Telangana, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the People with Hearing Impaired Network (PHIN), Hyderabad, Telangana, for the year 2023-2024.
- (50) (i) A copy of the Annual Report (Hindi and English versions) of the New Don Bosco Educational Society, Secunerabad, Telangana, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Don Bosco Educational Society, Secunerabad, Telangana, for the year 2023-2024.
- (51) (i) A copy of the Annual Report (Hindi and English versions) of Shree Bhagwan Mahaveer Viklang Sahayata Samiti, Jaipur, Rajasthan, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shree Bhagwan Mahaveer Viklang Sahayata Samiti, Jaipur, Rajasthan, for the year 2023-2024.
- (52) (i) A copy of the Annual Report (Hindi and English versions) of Narayan Seva Sansathan Udaipur, Rajasthan, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Narayan Seva Sansathan Udaipur, Rajasthan, for the year 2023-2024.
- (53) (i) A copy of the Annual Report (Hindi and English versions) of Mahatma Gandhi Seva Sangh, Maharashtra, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Seva Sangh, Maharashtra, for the year 2022-2023.
- (54) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (53) above.
- (55) (i) A copy of the Annual Report (Hindi and English versions) of Immaculate Heart of Mary Society, Madonna Special School for the Deaf, Carmel Nagar, Vijaywada, Andhra Pradesh for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Immaculate Heart of Mary Society, Madonna Special School for the Deaf, Carmel Nagar, Vijaywada, Andhra Pradesh, for the year 2023-2024.
- (56) (i) A copy of the Annual Report (Hindi and English versions) of Nagda Zenith Social Welfare Society, Ujjain, Madhya Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Nagda Zenith Social Welfare Society, Ujjain, Madhya Pradesh, for the year 2023-2024.

- (57) (i) A copy of the Annual Report (Hindi and English versions) of Voluntary Organization for Rural Improvement, Keonjhar, Odisha, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Voluntary Organization for Rural Improvement, Keonjhar, Odisha, for the year 2023-2024.
- (58) A copy each of the following papers (Hindi and English versions) under sub-Section 1(b) of Section 394 of the Companies Act, 2013:-
- (i) Review by the Government of the working of the National Divyangjan Finance and Development Corporation, for the year 2023-2024.
- (ii) Annual Report of the National Divyangjan Finance and Development Corporation, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (59) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (58) above.

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) on behalf of the Minister of State in the Ministry of Home Affairs (Shri Bandi Sanjay Kumar) laid on the Table a copy of the Annual Report (Hindi and English versions) of the Institute of Correctional Administration, Chandigarh for the years 2023-2024, alongwith audited Accounts.

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) on behalf of the Minister of State in the Ministry of Rural Development (Shri Kamlesh Paswan) laid on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi National Rural Employment Guarantee Act for the year 2022-2023.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

The Minister of State in the Ministry of Agriculture and Farmers Welfare (Shri Bhagirath Choudhary) laid on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
  - (i) Review by the Government of the working of the Agrinnovate India Limited, New Delhi, for the year 2022-2023.
  - (ii) Annual Report of the Agrinnovate India Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3)
  - (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Agricultural Sciences, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Agricultural Sciences, New Delhi, for the year 2023-2024.
- (4)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Central Agricultural University, Imphal, Manipur for the year 2022-2023, together with Audit Report thereon.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Agricultural University, Imphal, Manipur, Imphal, for the year 2022-2023.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

The Minister of State in the Ministry of External Affairs; and Minister of State in the Ministry of Textiles (Shri Pabitra Margherita) laid on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the British India Corporation Limited, Kanpur, for the year 2021-2022.
- (ii) Annual Report of the British India Corporation Limited, Kanpur, for the year 2021-2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the Cotton Corporation of India Limited, Navi Mumbai for the year 2023-2024.
- (ii) Annual Report of the Cotton Corporation of India Limited, Navi Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. 1(a) above.
- (3) A copy of the Notification No. S.O. 4319(E) (Hindi and English versions) published in Gazette of India dated 1<sup>st</sup> October, 2024, making certain amendments in the Notification No. S.O. 5459(E) dated 26<sup>th</sup> December, 2023 under sub-section (2) of Section 3 of the Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987.
- (4) A copy of Notification No. S.O. 3642(E) (Hindi and English versions) published in Gazette of India dated 28<sup>th</sup> August, 2024, nominating two members of Lok Sabha for a period of two years from the date of notification under sub-section 4(b) of Section 3 of the National Jute Board Act, 2008.
- (5) A copy each of the following Notifications to lay on the Table (Hindi and English versions) under of Section 13B of the Central Silk Board Act, 1948:-
- (i) S.O.3182(E) published in Gazette of India dated 6<sup>th</sup> August, 2024 notifying nomination of Shri Madan Bibhishan Nagargoje, IAS as a member of the Central Silk Board for a period of three years from the date of notification, subject to the provision of the Act.
- (ii) S.O.3861(E) published in Gazette of India dated 9<sup>th</sup> September, 2024 notifying nominations of Shri Selvam G, Shri G. Lakshminarayana, Shri Radhakrishna and Dr. K. Sudhakar as a members of the Central Silk Board for a period of three years w.e.f. 2<sup>nd</sup> August, 2024 or till

completion of their term in Lok Sabha.

- (iii) S.O.3877(E) published in Gazette of India dated 10<sup>th</sup> September, 2024 notifying nominations of Dr. Shamla Iqbal and Shri M.B. Rajesh Gowda, IAS as a member of the Central Silk Board for a period of three years from the date of the notification, subject to the provision of the Act.
- (iv) S.O.4830(E) published in Gazette of India dated 7<sup>th</sup> November, 2024 notifying nomination of Shri R. Arun Kumar, IFS as a member of the Central Silk Board for a period of three years from the date of the notification, subject to the provision of the Act.

#### **4. Reports of Standing Committee on External Affairs**

Dr. Shashi Tharoor presented the following Reports (Hindi and English versions) of the Standing Committee on External Affairs (Eighteenth Lok Sabha):-

- (1) First Report on Action Taken by the Government on the observations/recommendations contained in the Twenty-sixth Report of the Standing Committee on External Affairs (17<sup>th</sup> Lok Sabha) on the subject 'India and Gulf Cooperation Council (GCC) - Contours of Cooperation'.
- (2) Second Report on Action Taken by the Government on the observations/recommendations contained in the Twenty-seventh Report of the Standing Committee on External Affairs (17<sup>th</sup> Lok Sabha) on the subject 'India's Engagement with G20 Countries'.
- (3) Third Report on Action Taken by the Government on the observations/recommendations contained in the Twenty-eighth Report of the Standing Committee on External Affairs (17<sup>th</sup> Lok Sabha) on the subject 'Countering Global Terrorism at Regional and International Levels'.

#### **5. Statements of Standing Committee on Consumer Affairs, Food and Public Distribution**

Shri Ashok Kumar Rawat laid on the Table the following Final Action Taken Statements (Hindi and English versions) showing action taken by the Government on the recommendations contained in Chapter I and V of the



following Action Taken Reports (Seventeenth Lok Sabha) of the Standing Committee on Consumer Affairs, Food and Public Distribution :-

- (1) Thirty-third Report on Action Taken by the Government on the observations/ recommendations contained in the Twenty-seventh Report on the subject 'BIS-Hallmarking & Jewellery' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs).
- (2) Thirty-fourth Report on Action Taken by the Government on the observations/recommendations contained in the Twenty-eighth Report on the subject 'Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY)' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).
- (3) Thirty-fifth Report on Action Taken by the Government on the observations/recommendations contained in the Thirty-first Report on the subject 'Coarse Grains Production and Distribution' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).
- (4) Thirty-sixth Report on Action Taken by the Government on the observations/recommendations contained in the Thirty-second Report on the subject 'Sugar Industry in India- A Review' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).

## **6. Statements by Ministers**

- (1) The Minister of State in the Ministry of External Affairs; and Minister of State in the Ministry of Textiles (Shri Pabitra Margherita) made the following statements regarding:-
  - (i) the status of implementation of the recommendations contained in the 53<sup>rd</sup> Report of the Standing Committee on Labour, Textiles and Skill Development on 'Development and Promotion of Jute Industry' pertaining to the Ministry of Textiles.

(ii) the status of implementation of the recommendations contained in the 54<sup>th</sup> Report of the Standing Committee on Labour, Textiles and Skill Development on 'Schemes/Programmes of Central Silk Board for Development and Promotion of Silk Industry' pertaining to the Ministry of Textiles.

(ii) the status of implementation of the recommendations contained in the 55<sup>th</sup> Report of the Standing Committee on Labour, Textiles and Skill Development on 'Development of Cotton Sector' pertaining to the Ministry of Textiles.

(2)<sup>\$</sup> The Minister of External Affairs (Dr. Subrahmanyam Jaishankar) made a statement regarding recent developments in India's relations with China.

**12.05 P.M.**

### **7. Observation\* by the Speaker**

The Speaker observed that as discussed in the meeting with leaders of parties on 2<sup>nd</sup> December, 2024, a special discussion would be held on the '75<sup>th</sup> Anniversary of Adoption of the Constitution of India' on 13<sup>th</sup> and 14<sup>th</sup> December, 2024. Accordingly, the House would also sit on Saturday, the 14<sup>th</sup> December, 2024.

**# 12.06 P.M.**

*(Lok Sabha adjourned at 1.05 P.M. and reassembled at 2.05 P.M)*

**2.05 P.M.**

### **8. Matters under Rule 377**

As directed by the Chair, the following members laid on the Table statements on matters sought to be raised by them under Rule 377 as indicated against each:-

- 1) Shri Bharatsinhji Shankarji Dabhi regarding need to reduce the number of toll booths on NH-14 between Santalpurn and Palanpur in Patan Parliamentary constituency, Gujarat.

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<sup>\$</sup> At 14.06 P.M.

\* Original in Hindi. For details, please see the debates of the day.

# From 12.06 P.M. to 1.05 P.M., Members raised matters of urgent public importance.

- 2) Shri Dushyant Singh regarding need to provide necessary facilities to ensure rehabilitation of tigers in Mukundara Hills Tiger Reserve in Rajasthan.
- 3) Shri Rajesh Ranjan regarding need to expedite construction of railway line from Kursela to Bihariganj and Bihariganj to Birpur.
- 4) Dr. Shashi Tharoor regarding need to take stringent measures to control the production and distribution of banned narcotic substances in Kerala and other parts of country.
- 5) Shri Kirti Azad Jha regarding need to restore concessions on Railway Tickets for senior citizens and accredited journalists.
- 6) Shri Abhay Kumar Sinha regarding need to ensure expeditious disposal of insurance claims of victims of road accidents.
- 7) Smt. Shambhavi regarding need to establish a National Institute of Technology in Samastipur district, Bihar.
- 8) Shri Rudra Narayan Pany regarding need to bestow honour and provide pension to people who participated in the movement led by Late Shri Jai Prakash Narayan in 1975.
- 9) Shri Dharambir Singh regarding need to give fair compensation to farmers whose land have been acquired for laying of oil pipeline in Charkhi Dadri and Bhiwani districts in Haryana.
- 10) Shri Kamakhya Prasad Tasa regarding need to declare tea as a health drink.
- 11) Adv. Adoor Prakash regarding need to expedite completion of the Vizhinjam-Navaikkulam Outer Ring Road Project in Kerala.
- 12) Dr. Ganapathy Rajkumar P. regarding need to include Coimbatore Airport in the list of 'Points of Call' for operation of International Flights.
- 13) Shri M K Raghavan regarding setting up of AIIMS at Kozhikode and allocation of more funds under the National Health Mission to Kerala.
- 14) Shri Vishaldada Prakashbapu Patil regarding need to include 'Dhangar' community of Maharashtra in the list of Scheduled Tribes.
- 15) Shri Devesh Shakya regarding need to address the problems faced by people due to high tension power lines passing over residential colonies in Uttar Pradesh.

- 16) Muhammed Hamdullah Sayeed regarding need to restore operation of Low-Temperature Thermal Desalination (LTTD) plant at Kavaratti in Lakshadweep.
- 17) Shri Ashish Dubey regarding need to establish a National Zoological Park in Jabalpur Parliamentary Constituency, Madhya Pradesh.
- 18) Shri Gyaneshwar Patil regarding need to provide weather based Crop Insurance cover for banana crop.
- 19) Shri Gopal Jee Thakur regarding need to connect villages in Darbhanga Parliamentary Constituency under PMGSY Phase-IV.
- 20) Shri Ravindra Shukla alias Ravi Kishan regarding need to set up floating solar panel in Gorakhpur Parliamentary Constituency, Uttar Pradesh.
- 21) Shri Ramasahayam Raghuram Reddy regarding need for financial assistance to Accelerated Irrigation Benefits Programme in Telangana under Pradhan Mantri Krishi Sinchayee Yojna.
- 22) Shri Anurag Sharma regarding need to extend the benefits of Pradhan Mantri Kisan Samman Nidhi Scheme to the tenant farmers.
- 23) Shri Zia Ur Rehman regarding need to establish a Kendriya Vidyalaya in Sambhal Parliamentary Constituency, Uttar Pradesh.
- 24) Smt. Himadri Singh regarding need to establish a medical college in Central Tribal University in Amarkantak, Madhya Pradesh.
- 25) Dr. C M Ramesh regarding need to repair and maintain the stretches of National Highways passing through Anakkapalle Parliamentary Constituency, Andhra Pradesh.
- 26) Shri Chamala Kiran Kumar Reddy regarding financial assistance for Musi River Rejuvenation Project in Telangana.
- 27) Shri Bidyut Baran Mahato regarding need to restart Smelter plant of Hindustan Copper Limited at Ghatshila in Jamshedpur Parliamentary Constituency, Jharkhand.
- 28) Shri Krishna Prasad Tenneti regarding need to set up Skill Development Centre in every block of the country.

29) Shri S. Venkatesan regarding need to provide adequate infrastructure, facilities and staff at AIIMS, Madurai in Tamil Nadu.

**2.24 P.M.**

**9. Government Bill – Passed**

*The Banking Laws (Amendment) Bill, 2024*

Time Allotted: 3 Hrs.  
Time Taken: 4 Hrs. 58 Mts.

The motion for consideration of the Bill was moved by Smt. Nirmala Sitharaman.

The following members took part in the debate:-

1. Shri Gaurav Gogoi
2. Dr. Sambit Patra
3. Shri Rajeev Rai
4. Shri Kalyan Banerjee
5. Dr. Rani Srikumar
6. Shri Daggumalla Prasada Rao
7. Shri Anil Yeshwant Desai
8. Dr. Alok Kumar Suman
9. Smt. Supriya Sule
10. Shri Ravindra Dattaram Waikar
11. Shri Konda Vishweshwar Reddy
12. Shri Arun Bharti
13. Shri P.V. Midhun Reddy
14. Shri Sudhakar Singh
15. Shri Karti P. Chidambaram
16. Shri E.T. Mohammed Basheer
17. Shri Sachithanantham R.
18. Shri N.K. Premachandran
19. Shri Sudama Prasad
20. Shri K.E. Prakash
21. Adv K. Francis George
22. Shri Tanuj Punia
23. Shri Chhotelal
24. Shri Vishaldada Prakashbapu Patil

Smt. Nirmala Sitharaman replied to the debate.

The motion for consideration was adopted and the clause-by-clause consideration of the Bill was taken up.

Clause 2 was adopted.

Clause 3 was adopted.

Clause 4 was adopted.

Clause 5 was adopted.

Clause 6 was adopted.

Clause 7 to 9 were adopted.

Clause 10 was adopted.

Clause 11 was adopted.

Clause 12 to 14 were adopted.

Clause 15 and 16 were adopted.

Clause 17 was adopted.

Clause 18 was adopted.

Clause 19 was adopted.

Clause 20 was adopted.

Clause 1, the Enacting Formula and the Long Title were also adopted.

The motion that the Bill be passed, was moved by Smt. Nirmla Sitharaman.

The motion was adopted and the Bill was passed.

**7.22 P.M.**

*(Lok Sabha adjourned till 11.00 A.M. on Wednesday, the 4<sup>th</sup> December, 2024.)*

**UTPAL KUMAR SINGH**  
**Secretary General**